

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).390/2026

MAHUA MOITRA

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

FOR ADMISSION

IA No. 292789/2026 - CLARIFICATION/DIRECTION

Date : 01-10-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) Mr. Gopal Sankarnarayan, Sr. Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Yashwant Singh- 3912, AOR
Mr. Harshit Anand, Adv.
Mr. Nazrul Islam, Adv.
Mr. Dheeraj Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Rajdeep Mazumdar, AAG
Mr. Nishant Awana, Adv.
Mr. Suraj Kundu, Adv.
Mr. Amogh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. Gopal Sankarnarayan, learned Senior Counsel, appearing on behalf of the petitioner as well as Mr. Tushar Mehta, learned Solicitor General of India, appearing on behalf of the respondents and carefully perused the materials placed on record.
2. Mr. Tushar Mehta, learned Solicitor General of India seeks and is permitted to file counter affidavit by next Friday, i.e, 09.10.2026.
3. Rejoinder, if any, be filed within one week thereafter.
Post the matter for hearing on 15.10.2026.

Signature Not Verified
Digitally Signed by
SATISH KUMAR YADAV
Date: 2026.10.09
10:07:53 (IST)
Reason: []

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR

